IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 219
131(ND)/2014

IN THE MATTER OF:

M/s. Delhi Tower and Estates Pvt. Ltd. ... Applicant/Petitioner

Versus

M/s. Bluebell Infrastructures Pvt. Ltd. ... Respondent

Under Section: 397/398 Comp. Act

Order delivered on 12.04.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:
For the Applicant : Adv. Prakha D.
For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

There is no appearance on behalf of the Respondents. In the interest of justice, the hearing is deferred to 26.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

Satya Prakash